

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2002

Dated: 1st September, 2022

NOTICE

In continuation of this Tribunal's Notice of even number dated 18.07.2022, all advocates/parties are hereby informed that the Bench comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member-II (Court No.3) shall take up pending Broadcasting Petitions for the period 2018 onwards due for final hearing.


Desk Officer

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